

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 17/58/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016

NAME OF THE COMPANY: Mr. Satya Bhushan Kaura

V/s.

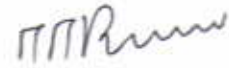
M/s. DLF Ltd. & ors.

SECTION OF THE COMPANIES ACT: 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1./	Suman Yadav	Respondents	DLF Ltd	

ORDER

List on 8<sup>th</sup> September 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 26/07/2016  
(Vidya)